
(2024) 04 MAD CK 0238

Madras High Court

Case No: Criminal Original Petition No. No.10782 Of 2024

Abdul Basith

APPELLANT

Vs

State

RESPONDENT

Date of Decision: April 30, 2024

Acts Referred:

- Protection of Children from Sexual Offences Act, 2012 - Section 5(l), 5(m), 6
- Code Of Criminal Procedure, 1973 - Section 164
- Indian Penal Code, 1860 - Section 229A

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: J.Franklin, V.Meganathan

Judgement